

DIVISION BENCH  
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/275(KB)2018  
IA(I.B.C)/1358(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>TH</sup> JULY 2024**

IN THE MATTER OF	SUPRIYO RANA VS HAHNEMANN HOUSING & DEVELOPMENT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

Mr. Pranay Agarwal, Adv. : For Liquidator  
Ms. Ankita Baid, Adv.

**ORDER**

1. Ld. Counsel for the liquidator present.
2. **IA(I.B.C)/1358(KB)2024**
  - i. This IA has been filed for taking on record Progress Report which is at page 13-19. This IA is accompanied by an affidavit at page 11-12.
  - ii. Progress Report is taken on record. IA is allowed and **disposed of**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**